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(2024) 01 TP CK 0006

Tripura High Court- Agartala

Case No: Bail Application 59 Of 2023

Abdul Jabbar APPELLANT

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State Of Tripura RESPONDENT

Date of Decision: Jan. 4, 2024

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 439

• Indian Penal Code, 1860 - Section 377

• Protection Of Children From Sexual Offences Act, 2012 - Section 6

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: D. Sarkar, Raju Datta

Final Decision: Dismissed

Judgement